## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 20/12/2018

O.A./260/380/2012 BHAGIRATHI MAHAPATRA

M.A 794/13 FOR CONSIDERATION -V/S-

SURVEY OF INDIA

ITEM NO:39

FOR APPLICANTS(S) Adv.:

FOR RESPONDENTS(S) Adv.: Mr. J.K. Nayak

Notes of The Registry	Order of The Tribunal	
	None appears for the applicant. No one appeared on behalf of the applicant on 17.12.2018 also. The O.A. is dismissed for default on the part of the applicant.	
	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)